

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 106
CP (IB) No. 49/CB/2022

Proceedings under Section 95 (1) IBC

IN THE MATTER OF:

Punjab National Bank
V/S
Prashanta Chandra Ratha

.....Applicant

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. S. Jena, FCS.

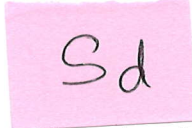
For the Respondent

Mr. Saswat Kumar Acharya, Adv.
Ms. S.Pholgu, Adv.
Mr. Subham Agrawal, Adv.

ORDER

1. Ld. Authorised Representative, FCS, Mr. S. Jena, appeared for the petitioner.
2. Ld. Counsel, Mr. S. K. Acharya, appeared for the respondent.
3. Pleadings are completed in this matter.
4. List the matter before the regular Bench on 01.08.2024.


Rajeev Mehrotra
Member (Technical)


Deep Chandra Joshi
Member (Judicial)